

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-07/1999/11201/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 18<sup>th</sup> November, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 5150 dtd. 7<sup>th</sup> November, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.11.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 10.11.2023, till the morning of 16.11.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge Chief Judicial Magistrate shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-07/1999/11202/A, dated 18.11.2023**

Copy to:

✓1. The Project Manager, Gauhati High Court

  
**REGISTRAR (VIGILANCE)**